

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT OF SEPTEMBER 8, 2011 TO THE EQUITY SHAREHOLDERS OF Rhodia Specialty Chemicals India Limited

(formerly known as Albright & Wilson Chemicals India Limited)

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This corrigendum (**Corrigendum**) to the Public Announcement of 8 September 2011 (the **PA**) to the equity shareholders of Rhodia Specialty Chemicals India Limited (the **Target Company**) is being issued by Morgan Stanley India Company Private Limited (**Manager to the Offer**), on behalf of Solvay Participations France S.A.S. (the **Acquirer**), Solvay S.A. (**Solvay**) and Solvay Finance France S.A. (**Solvay Finance**) (Solvay and Solvay Finance individually, a **Person Acting in Concert / PAC** and collectively, the **Persons Acting in Concert / PACs**), pursuant to Regulations 10 and 12 of, and in compliance with, the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the **Regulations**) in continuation of, and in conjunction with the PA.

Capitalized terms used in this Corrigendum but not defined shall have the same meaning as assigned to them in the PA.

The shareholders of the Target Company are requested to note that:

- (i) In terms of regulation 18(1) of the Regulations, a draft Letter of Offer had been submitted to the Securities Exchange Board of India (**SEBI**) on 22 September 2011. As of the date hereof, SEBI's observations on the draft Letter of Offer, in terms of regulation 18(2) of the Regulations, are awaited. As a result, the schedule of activities disclosed in the PA including the date of opening of the Offer, is postponed until further notice.
- (ii) Upon receipt of SEBI's observation on the draft Letter of Offer, the revised schedule of activities in respect of the Offer will be published by the Manager to the Offer in due course in the same newspapers in which the PA was published.

All other terms and conditions of the Offer remain unchanged.

This Announcement will also be available on the SEBI's website (www.sebi.gov.in)

Issued by the Manager to the Offer on behalf of the Acquirer and PACs

Morgan Stanley

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